

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-126**  
43/241/ND/2019

**IN THE MATTER OF:**

M/s. Anand Mittal & Ors

**Vs.**

M/s. Mahesh Mercandise Pvt. Ltd. & ors.

.... APPLICANT

.... RESPONDENT

**SECTION**

**U/s 241**

**Order delivered on 12.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :


For the Respondent :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.04.2021.

  
**(Madhu Narula)**  
**Court Officer**